

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO: - 4039- JK (LD) of 2026**

**DATED:- 30 - 03 - 2026**

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated: - 30.03.2026

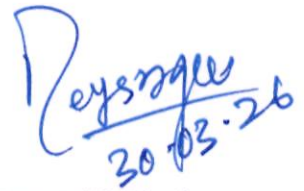
No:-LAW-OIC/3/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



**Annexure to the Government Order No:-4039- JK(LD) of 2026 dated 30.03.2026**

| <b>S. No</b> | <b>Case No.</b>                                                               | <b>Title of case</b>                         | <b>OIC</b>                                                                                |
|--------------|-------------------------------------------------------------------------------|----------------------------------------------|-------------------------------------------------------------------------------------------|
| 1            | SWP 2815_____/2016                                                            | Madhu Bala Vs. State & Ors.                  | <b>Er. Hafizullah Reshi, Executive Engineer, Tube Well Irrigation Division, Jammu</b>     |
| 2            | OA No 1845 /2025                                                              | titled Usha Devi V/ S UT of J&K and Ors      | <b>Rohit Wedhara, Executive Engineer, PHE Hydraulic Division Kishtwar</b>                 |
| 3            | OA No 1910/2025                                                               | titled Noor Mohd V/ S UT of J&K and Ors      | <b>Rohit Wedhara, Executive Engineer, PHE Hydraulic Division Kishtwar</b>                 |
| 4            | OA No 1909/2025                                                               | titled Rattan Singh V/ S UT of J&K and Ors   | <b>Rohit Wedhara, Executive Engineer, PHE Hydraulic Division Kishtwar</b>                 |
| 5            | OA No 1844 /2025                                                              | Kalyan Singh V/ S UT of J&K and Ors          | <b>Rohit Wedhara, Executive Engineer, PHE Hydraulic Division Kishtwar</b>                 |
| 6            | OA No 88/2026                                                                 | titled Tilak Raj & Ors V/S UT of J&K and Ors | <b>Rohit Wedhara, Executive Engineer, PHE Hydraulic Division Kishtwar</b>                 |
| 7            | OA 1970/ 2025                                                                 | Sabaj Ram V/s Jal Shakti Department          | <b>Er. Pawan Deep Singh Soni, Executive Engineer, Mahore Irrigation Division Dharmari</b> |
| 8            | OA No. 290/2026                                                               | Sunita Sharma Vs UT of J&K and Ors           | <b>Er. Suresh Kumar, Technical Officer to Chief Engineer, I&amp;FC D, Jammu</b>           |
| 9            | OA No. 270/2026                                                               | Sandeep Singh Vs UT of J&K and Ors.          | <b>Er. Suresh Kumar, Technical Officer to Chief Engineer, I&amp;FC, Jammu</b>             |
| 10           | OA No. 110/2026                                                               | Krishan Lal Vs Jal Shakti Department         | <b>Tajinder Pal Singh, Execuitve Engineer, PHE City Division No.1 Jammu</b>               |
| 11           | OA No. /64/2026                                                               | Ajay Sharma Vs Jal Shakti Department         | <b>Tajinder Pal Singh, Execuitve Engineer, PHE City Division No.1 Jammu</b>               |
| 12           | Javid Ahmad Khan VERSUS Union Territory of J&K and Others in O.A No.1508/2025 |                                              | <b>Mr. Sahil Mahajan, Under Secretary to Government, Department of Jal Shakti</b>         |

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